39	Written Answers	iswers [RAJYA SABHA]		to Questions			40	
13.	Chief Executive Gouncillor,	Delhi Administration.		٠	•	•	Member.	
14.	Chief Secretary, Delhi Admir	nistration	• •	•	•	•	Member.	
15.	15. Minister in charge of Urban Development, Government of Uttar Pradesh . Member							
16.	Chief Secretary, Government	of Uttar Pradesh. 🖺					Member.	
17.	7. Minister for Town an Country Planning, Government of Haryana Member							
18,	. Minister for Planning and Finance, Government of Haryana Member,							
19.	. Minister for Urban Development, Government of Rajasthan Member.							
20.	Chief Secretary, Government	t of Rajasthan	• •			•	Member.	
21,	Shri M. Shankar, Joint Secre	etary, Ministry of Wor	ks and J	Housin	g		Member-See retary.	C-
	Sd/-							
	(R. L. PRADEEP) Joint Secretary							
			to i	the G	overni			
То								

The Manager, Government of India Press, Mayapuri Ring Road, New Delhi.

Copy to:---

1. All the members of the National Capital Region Planning Board.

*252. [Transferred to the 28r/i March, 1985.]

Legislation for Participation of the Press Employees in Management

*253. SHRI BIR BHADRA PRATAP SINGH: Will the Ministtr of INFOR-MATION AND BROADCASTING be pleased t_0 state:

(a) whether he had recently invited tions from journalists on improving relations between the Press and Government:

(b) whether the Delhi Journalists Association has urged Government for a legislation for enabling the employees to participate i_n the management of newspapers; and

(c) if so, what are the details thereof and what action Government propose to take on the question of such legislation?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL). (a) Ye₈ Sir.

(Sd./. SHASHI JAIN) Director (UD).

(b) Yes, Sir. according to press reports. But the Ministry has not received any proposal. s_0 far.

(c) Doe_s not arise.

Construction of Flats by D.D.A, under the Fifth Self-Financing Scheme

*254. MISS SAROJ KHAPARDE: Will the Minister of WORKS AND HOUSING b_e pleased to state:

(a) what progress has s far been made in the construction of $flat_s$ under t'ne Fifth Self-Financing scheme of D.D.A, in each locality:

(b) by when the construction will be completed and allotment made; and

(c) what is the number of flats in each locality under each category with their cost?